

COURT – I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 130 of 2011 &
I.A. 211 of 2011**

Dated: 13th March, 2012

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of:

**Jaiprakash Power Ventures Limited Appellant (s)
Versus
Haryana Electricity Regulatory Comm. & Ors.Respondent (s)**

Counsel for the Appellant (s) : Mr. Shanti Bhushan, Sr. Adv. with
Mr. Vishal Gupta,
Mr. Mukesh Pandit
Mr. Sanjeev Kumar Goel (Rep.)

Counsel for the Respondent(s): Mr. Vikas Singh, Sr. Adv.
Mr. Apoorve Karol &
Mr. Chirag Kher for R.2
Mr. Parag Triapthy, Sr. Adv. with
Mr. Varun Pathak
Mr. Shadan Farasat
Mr. Ravi Prakash,
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ORDER

The Learned Counsel for Respondent No.3 has finished his arguments. Heard the Learned Counsel for Respondent No.2.

Post the matter for further hearing on **23.03.2012.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

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